

Estimates, 1984-85 (Hindi and English versions).

[Placed in Library. See No. LT-7942/84]

Employees Provident Funds Schemes 1983 and Financial Estimates and Performance Budget of Employees State Insurance Corporations for 1984-85

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR) : I beg to lay on the Table :—

(1) A copy of the Employees' Provident Funds (Fifth Amendment) Scheme, 1983 (Hindi and English versions) published in Notification No. G.S.R. 13 in Gazette of India dated the 7th January, 1984, under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952.

[Placed in Library. See No. LT-7943/84]

(2) A copy of the Financial Estimates and Performance Budget (Hindi and English versions) of the Employees' State Insurance Corporation, for the year 1984-85, under section 36 of the Employees' State Insurance Act, 1948.

[Placed in Library. See No. LT-7944/84.]

Review on the Working of Children's Films Society, India, Bombay, Annual Report of the Said Society and a Statement showing reasons for delay in laying the Review as well as Annual Report

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI GULAM NABI AZAD) : I beg to lay on the Table :—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Children's Film Society, India, Bombay for the year 1982-83 alongwith Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Children's Film Society,

India, Bombay, for the year 1982-83.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT-7945/84).

MR. SPEAKER : Mr. Ramavtar Shastri.

(Interruptions)**

MR. SPEAKER : I disagree with you. Not allowed. I have not allowed him.

(Interruptions)**

MR. SPEAKER : Not allowed. I am not going to give any reasons. Not allowed.

(Interruptions)**

MR. SPEAKER : Not a single word I have allowed.

(Interruptions)**

MR. SPEAKER : I am not to learn the rules now. I have already learnt them quite enough in the last four years. And I follow the rules.

(Interruptions)**

MR. SPEAKER : Not allowed. I have not allowed. I do not agree with him.

(व्यवधान)

अध्यक्ष महोदय : शास्त्री जी, आप बोलिए। क्या मैं दूसरे का नाम लूँ ?

(व्यवधान)

अध्यक्ष महोदय : आपको पता लग जाएगा। You will be informed.

(Interruptions)**

MR. SPEAKER : They know that I am going to discuss it. लेकिन मैं क्या कर सकता

**Not recorded.